

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3188
ANSWERED ON:11.02.2014
SECURITY CLEARANCE FOR FDI PROPOSALS
Owaisi Shri Asaduddin

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the views of the Ministry of Home Affairs have been obtained before clearing Foreign Direct Investment (FDI) proposals;
- (b) if so, whether several Ministries have objected to this practice;
- (c) if so, the details thereof;
- (d) whether the Government proposes to revise the present practice of giving security clearance to Foreign Direct Investment (FDI) for speedy clearance;and
- (e) if so, the details thereof and if not, the reasons therefor?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R.P.N SINGH)

- (a) As per the extant FDI Policy, views/comments of all concerned Ministries/Departments, including Ministry of Home Affairs, are obtained by Foreign Investment Promotion Board (FIPB) for sectors such as Defence, Space, Telecommunication, Information & Broadcasting etc.
- (b) No, Madam
- (c) Does not arise.
- (d) No, Madam
- (e) Does not arise